

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.20 (1)-HC/2017/ 12373-410 Dated, Agartala, the 7th July, 2017

NOTIFICATION

Considering the objections received against the draft Seniority/Gradation list published from the High Court vide Notification No.F.20(1)-HC/12-17/9152-53 dated 08.05.2017 , the Hon'ble High Court has been pleased to publish the **final Seniority/Gradation List** of the Grade-I Officers of Tripura Judicial Service fixing their seniority as on 30.06.2017.

The final Seniority/Gradation list as on 30.06.2017 is enclosed herewith.

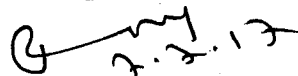
Sd/-
S.G.CHATTOPADHYAY
REGISTRAR GENERAL

Copy to:

1. Shri D.M.Jamatia, LR & Secretary, Law Department, Government of Tripura, Agartala.
2. Shri G.Debnath, District & Sessions Judge, South Tripura Judicial District, Belonia.
3. Shri R.Paul, District & Sessions Judge, West Tripura Judicial District, Agartala.
4. Shri U.Choudhuri, District & Sessions Judge, North Tripura Judicial District, Dharmanagar.
5. Shri S.G.Chattopadhyay, Registrar General, High Court of Tripura, Agartala.
6. Shri A.K.Nath, District & Sessions Judge, Unakoti Judicial District, Kailashahar.
7. Shri S. Datta Purkayastha, District & Sessions Judge, Gomati Judicial District, Udaipur.
8. Shri J.Murasingh, Addl. Secretary, Law Department, Government of Tripura, Agartala.
9. Shri G.Sarkar, Addl. District & Sessions Judge (Court No.2), West Tripura Judicial District, Agartala.
10. Shri P.K.Datta, Addl. District & Sessions Judge, West Tripura Judicial District, Khowai.
11. Shri S.K.Majumder, Addl. District & Sessions Judge, Unakoti Judicial District, Kamalpur.
12. Shri A.Paul, Judge, Family Court, Agartala, West Tripura Judicial District.
13. Shri Viswajeet Pandey, Addl. District & Sessions Judge, Gomati Judicial District, Udaipur.

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14. Shri B.Palit, Member Secretary, State legal Services Authority, Agartala.
15. Shri S.Sharma Roy, Registrar (Vigilance), High Court of Tripura, Agartala.
16. Shri Ashutosh Pandey, Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
17. Shri S.B.Datta, Addl. District & Sessions Judge, West Tripura Judicial District, Sonamura.
18. Shri A.Debbarma, Registrar (Judicial), High Court of Tripura, Agartala.
19. Smti S.Das, Judge, Family Court, Kailashahar, Unakoti Judicial District.
20. Shri P.Kumar, Addl. District & Sessions Judge, Unakoti Judicial District, Kailashahar.
21. Shri S.Bhattacharjee, Addl. District & Sessions Judge (Court No.5), West Tripura Judicial District, Agartala.
22. Shri H.Chakrabarti, Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
23. Smti S.Choudhury, Judge, Family Court, Udaipur, Gomati Judicial District.
24. The Registrar (Vigilance), High Court of Tripura, Agartala.
25. The Registrar (Judicial), High Court of Tripura, Agartala.
26. The Director, Tripura Judicial Academy, Agartala.
27. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
28. The Registrar (Admn.), High Court of Tripura, Agartala.
29. All Deputy Registrars, High Court of Tripura, Agartala.
30. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
31. The Secretary to the Registrar General, High Court of Tripura, Agartala.
32. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura.



REGISTRAR GENERAL

FINAL SENIORITY/GRADATION LIST OF GRADE – I OFFICERS OF TRIPURA JUDICIAL SERVICE AS ON 30.06.2017

Sl. No.	Name of the Officers	Qualification	Date of birth	Date of enrolment as an Advocate & the High Court to Which enrolled.	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed.	Date of Confirmation in superior Judicial Service with date	Present place of Posting with date	Date of retirement at the age of 58 years
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1.	Shri D .M. Jamatia, ST	B.A.,LL.B.	22.06.1963	In the year 1989. Gauhati High Court.	02.01.1991	<p>i) Appointed in Grade-III on 02.01.1991 and posted as Judicial Magistrate 2nd Class, Agartala, West Tripura.</p> <p>ii) On promotion joined in Grade-II on 01.11.2000.</p> <p>iii) On promotion joined in Grade-I on 20.12.2005.</p> <p>Appointed on promotion to the post of Selection Grade District Judge w.e.f. 21.12.2010 vide Notification No.F.1(2)-J(G)/95 dated 06.9.12 issued by the State Govt. in Law Department.</p> <p>Appointed on promotion to the post of Super Time Scale District Judge w.e.f. 01.01.2014 vide Notification No.F.1(2)-J(G)/95/ 6629-44 dated 21.11.16 issued by the State Govt. in Law Department.</p>	<p>Confirmed in –</p> <p>i. Grade-III on 26.07.1993</p> <p>ii. Grade-II on 01.11.2002</p> <p>iii. Grade-I on 20.12.2007</p>	<p>Agartala, West Tripura Judicial District w.e.f. 30.11.16 as LR & Secretary, Law Department.</p>	30.06.2021

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2.	Shri G. Debnath, UR	B.A.,LL.B.	15.01.1960	24.01.1989 Calcutta High Court.	15.03.2001	Directly appointed in Grade- I on 15.03.01 and posted as Addl. District & Sessions Judge, North Tripura, Kamalpur. Appointed on promotion to the post of Selection Grade District Judge w.e.f. 01.01.2007 vide Notification No.F.1(2)-J(G)/95 dated 25.02.12 issued by the State Govt. in Law Department.	Confirmed on 15.03.2003	Belonia, South Tripura Judicial District, w.e.f. 11.11.16 as District & Sessions Judge.	31.01.2018
3.	Shri R. Pal, UR	B.Com.,LL.B.	20.01.1958	16.08.1985 Gauhati High Court	23.02.1988	i) Appointed in Grade-III on 23.02.1988 and posted as Judicial Magistrate 2 nd Class, Kailashahar, North Tripura. ii) On promotion joined in Grade-II on 05.10.2004. iii) On promotion joined in Grade-I on 07.05.2010. Appointed on promotion to the post of Selection Grade District Judge w.e.f. 07.05.2015 vide Notification No.F.1(2)-J(G)/95/ 5350-68 dated 18.08.2015 issued by the State Govt. in Law Department.	Confirmed in :- i) Grade-III on 29.03.1990. ii) Grade-II on 05.10.2006 iii) Grade-I on 07.05.2012	Agartala, West Tripura Judicial District w.e.f. 11.11.16 as District & Sessions Judge.	31.01.2018 (at the age of 60 years on evaluation of potential to continue in service upto 60 years.)
4.	Shri U. Choudhuri, UR	B.A.,LL.B.	01.05.1961	16.08.1985 Gauhati High Court	23.02.1988	i) Appointed in Grade-III on 23.02.1988 and posted as Judicial Magistrate 2 nd Class, Kailashahar, North Tripura. ii) On promotion joined in Grade-II on 05.10.2004. iii) On promotion joined in Grade-I on 07.05.2010. Appointed on promotion to the post of Selection Grade District Judge w.e.f. 07.05.2015 vide Notification No.F.1(2)-J(G)/95/ 5350-68 dated	Confirmed in :- i) Grade-III on 30.03.1990. ii) Grade-II on 05.10.2006 iii) Grade-I on 07.05.2012	Dharmanagar, North Tripura Judicial District w.e.f. 01.02.2016 as District & Sessions Judge.	30.04.2019

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						18.08.2015 issued by the State Govt. in Law Department.			
5.	Sri S.G. Chattopadhyay UR	B.Sc.,LL.B.	01.01.1961	08.12.1988 Gauhati High Court	18.07.1991	i) Appointed in Grade-III on 18.07.1991 and posted as Munsiff/Judicial Magistrate 2 nd Class, Sonamura, West Tripura ii) On promotion joined in Grade-II on 26.09.2006. iii) On promotion joined in Grade-I on 22.03.2011 Appointed on promotion to the post of Selection Grade District Judge w.e.f. 22.03.2016 vide Notification No.F.1(2)-J(G)/95/2560-77 dated 04.05.2016 issued by the State Govt. in Law Department.	Confirmed in :- Grade-III on 19.07.1993 ii) Grade-II on 26.09.2008 & iii) Grade-I on 22.03.2013	Agartala, West Tripura Judicial District w.e.f. 02.02.2016 as Registrar (Vigilance) and posted as Registrar General, High Court of Tripura w.e.f. 01.03.2016.	31.12.2018
6.	Shri A. K. Nath, UR	B.A.,LL.B.	25.12.1961	16.09.1987 Gauhati High Court.	04.01.1991	i) Appointed in Grade-III on 04.01.1991 and posted as Munsiff, Amarpur, South Tripura. ii) On promotion joined in Grade-II on 26.09.2006. iii) On promotion joined in Grade-I on 22.03.2011. Appointed on promotion to the post of Selection Grade District Judge w.e.f. 22.03.2016 vide Notification No.F.1(2)-J(G)/95/4789-4811 dated 23.07.2016 issued by the State Govt. in Law Department.	Confirmed in :- i) Grade -III on 08.01.1993. ii) Grade-II on 26.09.2008 & iii) Grade-I on 22.03.2013	Kailashahar, Unakoti Judicial District w.e.f. 2.12.16 as District & Sessions Judge	31.12.2019
7.	Shri S. Datta Purkayastha, UR	B.A.,LL.B.	12.02.1970	07.08.1998 Gauhati High Court.	04.05.2011	Appointed in Grade-I by direct recruitment on 04.05.2011 and posted as Addl. District & Sessions Judge, Agartala, West Tripura.	Confirmed in Grade-I on 04.05.2013	Udaipur, Gomati Judicial District wef. 31.10.15 as District & Sessions Judge	29.02.2028

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						Appointed on promotion to the post of Selection Grade District Judge w.e.f. 04.05.2016 vide Notification No.F.1(2)-J(G)/95/4789-4811 dated 23.07.2016 issued by the State Govt. in Law Department.			
8.	Shri J. Murasing, ST	B.Com., LL.B.	02.1.1965	23.09.94 Gauhati High Court	22.10.01	Appointed in Grade – III on 22.10.2001 and posted as Civil Judge (Jr.Div) & J.M. 2 nd Class, Sabroom, South Tripura. On promotion joined in Grade-II on 19.02.2010 & in Grade-I on 12.06.2014	Confirmed in Grade-III on 22.10.03 & Grade-II on 19.02.2012 and in Grade-I on 12.06.2016	Agartala, West Tripura Judicial District w.e.f. 17.03.2015 as Addl. Secretary, Law Department	31.01.2023
9.	Shri G. Sarkar, SC	B.Com., LL.B.	20.9.1964	11.10.1993 Calcutta High Court	22.10.01	Appointed in Grade – III on 22.10.2001 and posted as Munsiff & J.M. 2 nd Class, Kamalpur, North Tripura On promotion joined in Grade-II on 19.02.2010 & in Grade-I on 12.06.2014	Confirmed in Grade-III on 22.10.03 & in Grade-II on 19.02.12 and in Grade-I on 12.06.2016	Agartala, West Tripura Judicial District w.e.f. 07.12.16 as Addl. District & Sessions Judge, Court No.2	30.09.2022
10.	Shri P. K. Datta, UR	B.A., LL.B.	05.02.1961	12.09.89 Gauhati High Court	28.06.99	Appointment in Grade – III on 28.06.99 and posted as J.M. 2 nd Class Dharmanagar, North Tripura. On Promotion joined in Grade-II on 23.12.2010 & in Grade-I on 02.02.2015.	Confirmed in Grade-III on 29.06.01 & Grade-II on 23.12.2012 and yet to be confirmed in Grade-I.	Khowai, West Tripura Judicial w.e.f. 29.02.16 as Addl. District & Sessions Judge.	28.02.2019

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11.	Shri S. K. Majumder, UR	B.Com., LL.B.	25.12.1959	12.09.1986 Gauhati High Court	09.07.99	Appointment in Grade – III on 09.07.99 and posted as Civil Judge (Jr.Div) Belonia, South Tripura. On Promotion joined in Grade-II on 27.12.2010 & in Grade-I on 02.02.2015.	Confirmed in Grade-III on 10.07.01 & Grade-II on 27.12.2012 and yet to be confirmed in Grade-I.	Kamalpur, Unakoti Judicial District w.e.f. 07.12.2016 as Addl. District & Sessions Judge.	31.12.2017
12.	Shri A. Paul, UR	B.A., LL.B.	09.09.1977	09.04.2002 Gauhati High Court	03.02.04	Appointment in Grade – III on 03.02.04 and posted as J. M. 2 nd Class, Agartala, West Tripura On Promotion joined in Grade-II on 22.12.2010 & in Grade-I on 02.02.2015.	Confirmed in Grade-III on 03.02.06 & Grade-II on 22.12.2012 and yet to be confirmed in Grade-I.	Agartala, West Tripura Judicial District w.e.f. 07.12.16 as Judge, Family Court.	30.09.2035
13.	Shri Vishwajeet Pandey, UR	LL.B.	16.07.1976	11.01.2003 High Court of Allahabad	11.05.15	Directly appointed in Grade-I on 11.05.2015 & undergo training at Agartala.	yet to be Confirmed	Udaipur, Gomati Judicial District w.e.f. 31.01.2016 as Addl. District & Sessions Judge	31.07.2034
14.	Shri B. Palit, UR	B.Com (H), LL.B.	05.05.1969	30.05.94 Gauhati High Court	01.11.01	Appointment in Grade - III on 01.11.01 and posted as Civil Judge (Jr.Div) Amarpur, South Tripura. On Promotion joined in Grade-II on 23.12.2010 & in Grade-I on 02.02.2015.	Confirmed in Grade-III on 01.11.03 & Grade-II on 23.12.2012 & yet to be confirmed in Gr.-I.	Agartala, West Tripura Judicial District w.e.f. 11.02.2015 as Member-Secretary, TSLSA	31.05.2027

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15.	Shri S. Sharma Roy, UR	B.Com., LL.B.	03.08.1965	12.03.1990 Gauhati High Court	22.10.01	Appointment in Grade – III on 22.10.01 and posted as J. M. 2 nd Class, Udaipur, South Tripura On Promotion joined in Grade-II on 23.12.2010 & in Grade-I on 02.02.2015	Confirmed in Grade-III on 22.10.03 & Grade-II on 23.12.2012 and yet to be confirmed in Grade-I.	Agartala, West Tripura Judicial District w.e.f. 15.11.16 as Registrar (Vig.), High Court of Tripura.	31.08.2023
16.	Shri Ashutosh Pandey, UR	LL.B.	24.12.1977	30.07.2005	11.05.15	Directly appointed in Grade-I on 11.05.2015 & undergo training at Agartala.	yet to be Confirmed	Agartala, West Tripura Judicial District w.e.f. 01.02.2016 and now posted as Secretary, High Court Legal Services Committee w.e.f. 27.04.2017.	31.12.2035
17.	Shri S. B. Datta, UR	B.Com., LL.B.	07.04.1963	30.03.92 Gauhati High Court	22.10.01	Appointment in Grade - III on 22.10.01 and posted as Civil Judge (Jr.Div) Khowai, West Tripura. On Promotion joined in Grade-II on 31.12.2010 & in Grade-I on 02.02.2015	Confirmed in Grade-III on 22.10.03 & Grade-II on 31.12.2012 and yet to be confirmed in Grade-I.	Sonamura, West Tripura Judicial District w.e.f. 20.02.2017 as Addl. District & Sessions Judge	30.04.2021

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18.	Shri A. Debbarma, ST	B.A. (H), LL.B.	10.10.1977	He has not applied for any Enrolment Certificate	03.02.04	Appointment in Grade-III on 03.02.04 and posted as Civil Judge (Jr.Div) & J.M. 2nd Class, Khowai, West Tripura. On Promotion joined in Grade-II on 23.12.2010 & in Grade-I on 02.02.2015	Confirmed in Grade-III on 03.02.06 & Grade-II on 23.12.2012 and yet to be confirmed in Grade-I.	Agartala, West Tripura Judicial District w.e.f. 21.02.2017 as Registrar (Judicial), High Court of Tripura	31.10.2035
19.	Smti. S. Das, UR	B.Sc. (H), LL.B.	02.01.1973	24.12.1999 Gauhati High Court	03.02.04	Appointment in Grade - III on 03.02.04 and posted as J. M. 2nd Class, Agartala, West Tripura. On Promotion joined in Grade-II on 11.01.2012 in pursuance of the Notification No. F.11(2) (a) HC/95-12/454 dated 10.01.12 with retrospective effect from 22.12.2010 along with inter se seniority. On Promotion joined in Grade-I on 08.07.2015	Confirmed in Grade-III on 03.02.2006 & Grade-II on 22.12.2012 and yet to be confirmed in Grade-I.	Kailashahar, Unakoti Judicial District w.e.f. 07.12.2016 as Judge, Family Court.	31.01.2031

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20.	Shri P. Kumar, UR	B.Sc., LL.B.	19.08.1975	03.12.2002 Jharkhand High Court	17.02.04	Appointment in Grade - III on 17.02.04 and posted as Civil Judge (Jr.Div) & J.M. 2nd Class, Sabroom, South Tripura On Promotion joined in Grade-II on 23.12.2010 On Promotion joined in Grade-I on 01.08.2015	Confirmed in Grade-III on 17.02.06 & Grade-II on 23.12.2012 and yet to be confirmed in Grade-I.	Kailashahar, Unakoti Judicial District w.e.f. 01.08.2015 as Addl. District & Sessions Judge,	31.08.2033
21.	Shri S. Bhattacharjee, UR	M.A., LL.B.	03.02.1968	17.11.98 Gauhati High Court	03.02.04	Appointment in Grade - III on 03.02.04 and posted as Civil Judge (Jr.Div) & J.M. 2nd Class, Agartala, West Tripura On promotion joined in Grade-II on 01.09.2011. On promotion joined in Grade-I on 29.09.2016	Confirmed in Grade-III on 03.02.06 & Grade-II on 01.09.2013 and yet to be confirmed in Grade-I.	Agartala, West Tripura Judicial District w.e.f. 06.12.16 as Addl. District & Sessions Judge, Court No.5.	28.02.2026
22.	Shri H. Chakrabarti, UR	B.A. (H), LL.M.	09.05.1975	25.02.1999 Gauhati High Court	03.02.04	Appointment in Grade - III on 03.02.04 and posted as JM 2 nd Class, Agartala, West Tripura.	Confirmed in Grade-III on 03.02.06 & Grade-II on	Agartala, West Tripura Judicial District w.e.f.	31.05.2033

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						On promotion joined in Grade-II on 01.09.2011 On promotion joined in Grade-I on 29.09.2016	01.09.2013 and yet to be confirmed in Grade-I	04.01.14 and now posted as Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura w.e.f. 04.11.16	
23.	Smti. S. Choudhury, UR	B.A., LL.B.	22.02.1976	18.05.2001 Gauhati High Court	27.05.04	Appointment in Grade-III on 27.05.04 and posted as J. M. 2 nd Class, Kailashahar, North Tripura. On promotion joined in Grade-II on 27.01.2012. On promotion joined in Grade-I on 29.09.2016.	Confirmed in Grade-III on 27.05.06 & in Grade-II on 27.01.2014 and yet to be confirmed in Grade-I.	Udaipur, Gomati Judicial District w.e.f. 27.01.14 as Principal Counsellor, Family Court and now posted as Judge, Family Court, Udaipur	28.02.2034

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